

CENTRAL ADMINISTRATIVE TRIBUNAL
CIRCUIT BENCH AT RANCHI

CP 39/2018
Arising out of O.A. NO. 131/2016

CORAM
HON'BLE SHRI JAYESH V. BHAIRAVIA, MEMBER (JUDICIAL)
HON'BLE SHRI DINESH SHARMA, MEMBER (ADMINISTRATIVE)

DATE OF ORDER 18.03.2020

1. Prabodh Kumar Jha son of late Mahabir Jha.
2. Satish Kumar son of late Ishwari Prasad Singh
3. Nand Kumar son of late Kishori Lal Choudhary
4. Sarjun Das son of late Shiv Charan Das

All working as Lighting Assistant, Doordarshan Kendra, Ranchi.

By Advocate : Shri M.P. Dixit

Versus

1. Mr. Supriya Sahu, The Director General, Doordarshan, Doordarshan Bhawan, New Delhi-110001.
2. Sri U. Jaiprakash, The Deputy Director (Admn.) office of Director General, Doordarshan, Doordarshan Bhawan, New Delhi-110001.

By Advocate : Shri Rajendra Krishna

ORDER (ORAL)

Jayesh V. Bhairavia, Member (Judl.) :- L/c for applicants placed on record a copy of order dated 17.03.2020 issued by the department of Prasar Bharti (India's Public Service Broadcaster) Doordarshan Kendra, Ranchi and submitted that the order passed by this Tribunal in CCPA 051/0039/2018 arising out of OA 131/2016 has been complied with by the department. He further requested that since the grievance of the applicants has been redressed therefore, this CP may be dropped.

2. In view of the above, the CP is dropped. Notices are discharged. No costs.

(Dinesh Sharma)
Member (Admn.)

(Jayesh V. Bhairavia)
Member (Judl.)

